

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 478**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

URBAN FLOOD RISK MANAGEMENT PROGRAMME

**478. SHRI PRADEEP KUMAR SINGH:
DR. HEMANT VISHNU SAVARA:
SHRI RAJESH NARANBHAI CHUDASAMA:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI P P CHAUDHARY:
DR. K SUDHAKAR:
SHRI LAVU SRI KRISHNA DEVARAYALU:
SMT. APARAJITA SARANGI:
SMT. KAMALJEET SEHRAWAT:
SHRI CHANDRA PRAKASH JOSHI:
SHRI KRISHNA PRASAD TENNETI:
SHRI KAUSHALENDRA KUMAR:
DR. HEMANG JOSHI:
SHRI JUGAL KISHORE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has evaluated the manner in which the increased financial assistance and technology deployment strengthened Urban Flood Risk Management;

(b) whether the Government has put in place mechanisms for timely implementation, real-time monitoring, and accountability of projects sanctioned under UFRMP;

(c) if so, the details thereof, State/UT-wise;

(d) whether any evaluation has been undertaken to measure tangible flood-resilience outcomes, including reduction in urban flood incidence, response time, damage to infrastructure, and loss of life and property including Maharashtra in Palghar District and Rajasthan in pali Parliamentary Constituency; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): Management of urban floods falls under the purview of the State Governments and the Urban Local Bodies / Urban Development Authorities. Central Government supplements the efforts of the States through schematic interventions / advisories and provides financial and technical support to the States.

The Central Government has approved Urban Flood Risk Mitigation Programme (UFRMP) Phase-I in seven (07) cities viz. Ahmedabad, Bengaluru, Chennai, Hyderabad, Kolkata, Mumbai and Pune at a total financial outlay of Rs. 3075.65 crore and has also approved UFRMP Phase-II in eleven (11) cities viz. Bhopal, Bhubaneshwar, Guwahati, Jaipur, Kanpur, Patna, Raipur, Trivandrum, Vishakhapatnam, Indore and Lucknow at a total financial outlay of Rs. 2444.42 crore for financial assistance under National Disaster Mitigation Fund (NDMF).

The approved urban flood projects are subject to regular monitoring and review in accordance with the prescribed NDMF guidelines. A monitoring and Evaluation framework has been developed by National Disaster Management Authority (NDMA) and shared with Cities to monitor the physical and financial progress of the programme in the concerned cities.

The National Guidelines for the Management of Urban Flooding issued by NDMA is an important step towards the development of plans for the management of urban flooding. The guidelines have been prepared to provide guidance to ministries/ departments, States/UTs and urban local bodies for the preparation of their Disaster Management (DM) plans. These guidelines call for a proactive, participatory, well-structured, failsafe, multi-disciplinary and multi-sector approach at various levels.

The Ministry of Housing and Urban Affairs (MoHUA) has issued Standard Operating Procedures (SOP) for Urban Flooding in 2017 which lays down the specific actions to be undertaken by the Urban Local Bodies, District Administration and the State Government.
